

Request for Amendment of Contempt of Courts Act, Official Secrets Act, etc.

358. SHRI D. S. A. SIVAPRAKASHAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether is it a fact that the Press Council has requested Government to amend the Contempt of Courts Act, the Official Secrets Act ; and

(b) if so, what action Government have taken on the request ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : (a) No such proposal has so far been received from the Press Council of India.

(b) Does not arise.

Matters before Company Law Advisory Committee for Advice

359. SHRI D.S.A. SIVAPRAKASHAM : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the date on which the Company Law Advisory Committee held its latest meeting ;

(b) the matters referred to this Committee for advice ; and

(c) details of advice given by the Committee ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) :

(a) 8th February, 1982.

(b) The following two items were referred to the Committee :

(1) Managerial remuneration under the Companies Act, 1956 and guidelines thereon.

(2) Consideration of prohibition of sole selling agency in industries other than the five where it already stands prohibited.

(c) The discussion on the first item through comprehensive was yet not conclusive. As regards the second item it was decided to obtain the views of other administrative Economic Ministries also.

Steps by Coal India to replace Middlemen and Traders

360. SHRI D. S. A. SIVAPRAKASHAM : Will the Minister of ENERGY be pleased to state :

(a) whether Coal India Limited had taken any steps to replace the middlemen operating between pit-heads and traders at the sub-divisional level ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) . Coal India Ltd. normally sells coal to the purchasers FOR at the colliery siding. It is, therefore, not concerned with the operations of middlemen at pitheads or at the sub-division level. However, with a view *inter-alia* to reduce profiteering by such middlemen and to make coal available freely to consumers at reasonable prices Coal India has been implementing a scheme to set up a large number of coal dumps at different consuming points in the country.

उत्तर प्रदेश में गाजीपुर टेलीफोन केन्द्र में नये टेलीफोन कनेक्शनों के लिए प्रतीक्षा-सूची

361. श्री जैनुल बशर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के गाजीपुर टेलीफोन केन्द्र में टेलीफोन कनेक्शनों के लिए कितने व्यक्तियों के नाम प्रतीक्षा-सूची में हैं;